

Non-C. S. S. officers working as under Secretaries in Ministries

4129 SHRI PRAVINSINH SOLANKI : Will the PRIME MINISTER be pleased to state:

(a) whether a number of officers belonging to non-C S. S. cadres are manning the posts of Under Secretaries in Ministries; if so, their number and whether they get any special pay for the purpose; and

(b) whether Central Secretariat Services officers also man any posts in non-C.S.S. cadres; if so, their number ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA : (a) Yes Sir, The number of non-C. S. S. officers in posts of Under Secretaries is 171 They are paid their grade pay and a special pay while holding these posts.

(b) Central Secretariat Service officers are not manning any post in non-C. S. S. Cadres. However, 47 C S S. Grade I officers are at present on deputation outside the C. S. S. Cadre

कार्बाईड के अधिक मात्रा में जमा होने के कारण सबजी मंडी, दिल्ली में धाग लगना

4130. श्री मोहन स्वकल्प : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ज्ञात है कि कार्बाईड के अधिक मात्रा में रखे जाने के कारण गत वर्ष सबजी मंडी में धाग लग गई थी ;

(ख) यदि हा, तो क्या सरकार को यह भी पता है कि अब भी फल विक्रेता कच्चे फलों को पकाने के लिए भारी मात्रा में कार्बाईड का भण्डार जमा कर रहे हैं ;

(ग) क्या कार्बाईड से पकाये गये फल स्वास्थ्य के लिये हानिकारक सिद्ध हुए हैं ; यदि

(ब) यदि हा, तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

गृह मंत्रालय में उप-मंत्री (बी एफ० एच० मोहसिन) : (क) जी नहीं, श्रीमान् ।

(ख) सरकार के पास सबजीमंडी में फल विक्रेताओं द्वारा कार्बाईड के भारी मात्रा के भण्डार की कोई सूचना नहीं है ।

(ग) इस बात का कोई वैज्ञानिक साक्ष्य उपलब्ध नहीं है कि कार्बाईड नैस से फलों को पकाने का प्रभाव फल की रचना पर पड़ता है अथवा स्वास्थ्य के लिए यह हानिकारक बन जाता है ।

(घ) प्रश्न नहीं उठता ।

Use of Inspection quarters of P. & T. Department by Officers

4131. SHRI S. N. MISRA : Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Inspection Quarters of the P. & T. Department at New Delhi, Bombay, Calcutta, Madras and other important cities can be used by the touring officers or other officers of the P&T Department stationed at the place of location of these quarters for marriage or other social purposes;

(b) if so, under whose permission and the number in which rent is charged therefor; and

(c) the machinery devised to check against misuse of the Telephones and other amenities like Electricity, water etc. provided there ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUANA) : (a) No. Departmental rules do not provide for the use of Inspection Quarters by the P&T Officers whether stationed or not at that place, for marriage or other social purposes. Out station officers can however use the Inspection Quarters while on leave on payment of charges as per rules.

(b) Does not arise.

(c) Electric consumption charges are collected as per the rates fixed by the Department. Inspection Quarters are locked when not in use. Proper register is maintained for trunk telephone calls when the Inspection Quarters are in use.

Posts and Telegraphs Officers' deputation to Indian Telephone Industries.

4132. SHRI S. N. MISRA : Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 409 dated the 26 th May, 1971 regarding the selection of Telegraph and Telephone Engineering and other non-technical officers for deputation to the Indian Telephone Industries Limited and state:

(a) whether he has since considered the desirability of framing any guidelines for meeting the personnel requirement of the I. T. I.—both technical and non-technical—by attracting the best personnel from the Department or outside on an all-India basis instead of leaving it to the I. T. I. alone to detail persons of its choice;

(b) if so, the broad outlines there, of and if not, the reasons therefor;

(c) whether he would lay on the Table a statement showing the technical and non-technical officers who are at present on deputation to the I. T. I., Unit of Allahabad and have been or being given further extension of deputation period; and

(d) whether any minimum period up to which such officers can be kept on deputation has been prescribed and if so, what and the deputation charges in respect of pension, leave and other service amenities which the I. T. I., has to pay to the posts and Telegraph Department ?

THE MINISTER COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) and (b) As stated in the reply to unstarred question No 409 in the Lok Sabha on the 26th May, 1971, the Indian Telephone Industries Ltd. is a—public sector undertaking under the Ministry of Communications. As the Indian Telephone Industries Ltd., produces equipment mainly meant for the consumption of the P&T Department, this undertaking has to obtain

on deputation officers of the P&T Department possessing certain expertise and experience. The Government have approved this procedure in public interest.

(c) A statement giving the required information is laid on the Table of the House. [Placed in library See No. LT—1863/72]

(d) The deputation is initially for a period of one year. This is extended to a total period of 2 to 3 years as indicated in the statement laid on the Table of House. [Placed in library See No. LT—1863/1972]

Closure of philipsfactory, Calcutta.

4133. SHRI INDRAJIT GUPTA : Will the PRIME MINISTER be pleased to state:

(a) whether her attention has been drawn to a report appearing in the Hindustan Standard, Calcutta dated the 1st April, 1972 under the caption "Calcutta Factory Faces Closure.;

(b) whether the (philips) Factory is the only electronic equipment manufacturing plant in the whole of Eastern India;

(c) whether the plant has been manufacturing Defence equipment from its inception but no further orders are being placed with it; and

(d) whether Government propose to take steps to see that the factory can carry on with diversified production and thus avoid unemployment of its skilled and technical manpower ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) Yes.

(b) to (d). M/s. Philips, M/s. General Electric Co. and M/s. Gramophone Co. are the three units in the organised sector engaged in the manufacture of various types of electronic items in Eastern India.

As a measure of import substitution, orders, for the manufacture of Defence Electronics and other items have been placed on various firms from time to time